

- (ii) **Need to equip Haryana Police with sophisticated equipment and deploy more Central Reserve Police Force Companies in Haryana, Specially in the districts bordering Punjab, to combat terrorism**

**KUMARI SELJA (Sirsa):** The increasing terrorist activities in Haryana are a matter of serious concern. My constituency i.e. Sirsa is most affected as it is bordering Punjab. Recently, terrorists killed nine innocent people in Sirsa and injured many more on the 9th of this month. One Sikh youth of 20 was the only one who faced them bravely and grappled with one terrorist, forcing his gun skywards, thus saving many lives. Another terrorist then pumped many bullets into his body killing him on the spot. I would request the Government to give a suitable award to him posthumously, for the extraordinary valour displayed by him.

The Haryana Government has already announced an ex-gratia payment of rupees one lakh and employment to one person in the family of those killed.

I would also request the Central Government to give more sophisticated equipment to Haryana Police and deploy more CRPF companies in Haryana especially in the districts bordering Punjab, so as to combat the stepped-up terrorist activities in the area more effectively.

- (iii) **Need to give clearance to proposed dam on river Venna at Mahabaleshwar - Panchgani Hill station complex for providing adequate drinking water to Mahabaleshwar, Maharashtra**

**SHRI PRITHVIRAJ D. CHAVAN (Karad):** The Mahabaleshwar Panchgani hill station complex in Satara district is one of the most popular tourist resorts in Maharashtra. It is also a major educational centre.

A small dam on the river Venna has provided drinking water to the area for over fifty years. However, due to increase in population, now, there is an acute shortage of drinking water and due to this tourism is badly affected. The State Government have proposed a new dam on the river Venna, slightly downstream from the existing dam. The new dam will create a larger reservoir and provide adequate drinking water to Mahabaleswar for many more years. But the proposed lake submerges about 28 hectares of forest land and needs clearance under the Conservation of Forest Act.

The Maharashtra Government had submitted the proposal to the Centre on 25 May, 1987, but it is still awaiting clearance. The State Government have promised compensatory afforestation. I request the Environment and Forest Minister to coordinate all the agencies and grant clearance to the above project.

- (iv) **Need for early completion of Mangalore Refinery and Petrochemicals Project, Karnataka**

**SHRIMATI BASAVA RAJESWARI (Bellary):** The establishment of the Mangalore Refinery and Petrochemicals Project was cleared by the Planning Commission more than 5 years ago, but it has been delayed for one reason or the other. The Government of India in 1987 had approved the project to be set up in the joint sector.

The State Government have agreed to provide all assistance and support requested for by the project authorities. The new Company has committed funds of a sizeable order on DPR only because of the assurances held out by Government of India quite sometime back in regard to an integrated project comprising a small size refinery (as against the bigger one for Karnal) with an adjunct petro-chemicals.

Sir, our current apprehension is that any delay at this stage in the issue of a letter of intent to project authorities will not only lead